

From,

Atul Srivastava, HJS
Registrar (Judicial)(Services),
High Court of Judicature
at Allahabad.

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.

No. 51/Admin. (Services)/2020 Dated: Allahabad: January 22, 2020

Subject: Regarding nomination of Judicial Officers for participation in the Management Development Programme/ Capacity Building Programme at Indian Institute of Public Administration (IIPA), New Delhi.

Madam,

With reference to your letter No. IIPA-Trg./JTTRI/161 dated 17th January, 2020 on the above mentioned subject, I am directed to inform you that Hon'ble Court has been pleased to approve the schedule of Management Development Programme/Capacity Building Programme which is going to be held from **03.02.2020 to 07.02.2020** at Indian Institute of Public Administration(IIPA), New Delhi.

I am further to say that Hon'ble Court has also been pleased to nominate the officers mentioned in enclosed list 'A' for the above mentioned training programme scheduled from **03.02.2020 to 07.02.2020** at Indian Institute of Public Administration (IIPA), New Delhi.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Enclosure: As above

sd/-

Registrar (Judicial) (Services)

No. 51(i)/Admin. (Services)/2020 Dated: January 22, 2020

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Government of U.P., Lucknow.
2. Sri Amitabh Ranjan, Registrar, Indian Institute of Public Administration (IIPA), I.P. Estate, Ring Road, New Delhi-110002.
3. All the District & Sessions Judges, subordinate to High Court of Judicature at Allahabad with the request to kindly inform the officers concerned accordingly and direct them to report at Indian Institute of Public Administration (IIPA), New Delhi.
4. OSD(Judicial)(Computer), High Court, Allahabad.

Enclosure: As above

sd/-

Registrar (Judicial) (Services)

Judicial Training & Research Institute, U.P. Lucknow



Special Training Programme on Management for Judicial Officers

Duration: 03.02.2020 to 07.02.2020

Sl. No.	I.D.	Batch	DOB	Name Sri/Smt./Ms	Designation	Place of Posting
1.	5938	1999	30.08.1967	ANAND KUMAR	Addl. Principal Judge, Family Court	Unnao
2.	5940	1999	15.02.1970	RAJESH CHAUDHARY	A.D.J. (POCSO)	Auraiya
3.	5941	1999	02.04.1964	ANGAD PRASAD-II	Addl. District & Sessions Judge	Gonda
4.	5942	1999	10.03.1970	GULAB SINGH-II	Principal Judge, Family Court	Ghazipur
5.	5984	1999	13.09.1969	MOHD. RIZWAN AHMAD	Addl. District & Sessions Judge	Banda
6.	5943	1999	10.07.1968	IFTEKHAR AHMAD	Spl.Judge, Anti Corruption V.B.UPSEB	Bareilly
7.	2175	DHJS-2014	01.11.1972	PRADEEP KUMAR-V	Spl. J. (SC/ST, Pev.of Atroci Act)	Mainpuri
8.	5985	1999	11.07.1969	RAM CHANDRA YADAV-I	A.D.J. (POCSO)	Siddharth Nagar
9.	5945	1999	15.01.1964	ABDUL QUAIYUM	Addl. District & Sessions Judge	Basti
10.	5987	1999	01.02.1962	SUBHASH CHANDRA-VII	Spl. J. (SC/ST, Pev.of Atroci Act)	Bahraich
11.	6016	1999	10.01.1967	NASIR AHMAD-III	Principal Judge, Family Court	Mainpuri
12.	1775	2006	23.02.1979	SMT. ANJU KAMBOJ	Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
13.	1776	2006	11.05.1975	MAHENDRA KUMAR SINGH	Addl. Chief Judicial Magistrate	Varanasi
14.	1777	2006	06.06.1978	BHARTENDRA SINGH	Addl. Chief Judicial Magistrate	Ghaziabad
15.	1778	2006	10.11.1974	SHUSHIL KUMAR VERMA	Judge Small Causes Court	Moradabad
16.	1779	2006	01.12.1974	KAMALA PATI-II	Addl. Civil Judge (Sr.Div.)/ACJM.	Barabanki
17.	1780	2006	15.07.1977	SATYENDRA SINGH	Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
18.	1782	2006	30.07.1969	SUDESH KUMAR	Special C.J.M.	Lucknow
19.	1784	2006	21.07.1977	VISHNU DEO SINGH	Addl. Civil Judge (Sr.Div.)/ACJM.	Bareilly
20.	1785	2006	17.03.1980	VIKAS	Addl. Chief Judicial Magistrate	Jaunpur
21.	1786	2006	01.07.1974	HARI RAM	Chief Judicial Magistrate	Gonda
22.	2084	2013	01.06.1985	DEEPAK KUMAR JAISWAL	Secretary, District Legal Services Authority	Sitapur
23.	2085	2013	30.01.1988	AMIT MISHRA	Addl. Chief Judicial Magistrate	Mainpuri
24.	2086	2013	02.07.1988	SMT. FARHA JAMEEL	Addl. Civil Judge (Sr.Div.)/ACJM.	Aligarh
25.	2087	2013	03.08.1983	AMAN KUMAR SRIVASTAVA	Chief Judicial Magistrate	Kushi Nagar at Padrauna
26.	2091	2013	08.03.1989	SMT. SHREYA BHARGAVA	Addl. Civil Judge (Senior Div.)	Allahabad
27.	2092	2013	04.06.1980	SMT. SANGEETA	Addl. Chief Judicial Magistrate	Budaun
28.	2093	2013	03.05.1984	SHAILESH PANDEY	Civil Judge (Senior Div.)	Kushi Nagar at Padrauna
29.	2094	2013	15.01.1981	SUNIL KUMAR TRIPATHI	Addl. Civil Judge (Sr.Div.)/ACJM.	Sitapur
30.	2095	2013	09.06.1982	RATNAM SRIVASTAV	Civil Judge (Senior Div.)	Gorakhpur
31.	2096	2013	19.08.1983	SUDHANSHU SHEKAR UPADHYAY	Civil Judge (Senior Div.)	Sant Kabir Nagar
32.	2097	2013	02.03.1989	SUSHRI AKANKSHA GARG	Addl. Civil Judge (Sr.Div.)/ACJM.	Amroha
33.	2100	2013	02.03.1984	SUSHRI SUMAN TIWARI	Civil Judge (Senior Div.)	Faizabad
34.	2101	2013	19.07.1989	ABHINAV YADAV	Addl. Chief Judicial Magistrate	Bhadohi at Gyanpur
35.	2104	2013	04.03.1988	SUSHRI SUDHA YADAV	Civil Judge (Senior Div.)	Varanasi
36.	2105	2013	01.02.1980	VIVEK KUMAR SINGH-II	A.C.J.M. (Railway)	Gonda
37.	2106	2013	04.07.1988	SHUBHAM VERMA	Civil Judge (Senior Div.)	Mau
38.	2107	2013	03.03.1975	BHAGWAN DAS GUPTA	Civil Judge (Senior Div.)	Sitapur
39.	2108	2013	25.08.1989	JASVEER SINGH YADAV	Addl. Civil Judge (Senior Div.)	Bareilly
40.	2110	2013	25.09.1983	MUKEEM AHMAD	Secretary, District Legal Services Authority	Muzaffar Nagar